

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH : ALLAHABAD

CIRCUIT SITTING AT UTRANCHAL (NAINITAL)

ORIGINAL APPLICATION NO.944/03 (U)

NAINITAL THIS THE 13TH DAY OF APRIL, 2004

HON'BLE MR. JUSTICE S.R. SINGH, VICE-CHAIRMAN  
HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

Vijai Pal Singh Negi (Gramin Dak Sewak),  
S/o Kushal Singh Negi,  
B/o Chamma, Tehri Garhwal,  
Uttaranchal. ....Applicant

( By Advocate Sri Krishna Mehan )

Versus

1. Union of India,  
through the Secretary,  
Ministry of Communication,  
Department of Posts,  
Government of India, New Delhi.

2. The Superintendent of Post Offices,  
Tehri Division Nai Tehri,  
Uttaranchal.

3. The Chief Post Master General,  
Uttaranchal Parimandal,  
Dehradun. ....Respondents

( By Advocate Shri R.C. Joshi )

ORDER

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

List has been revised, none appears for the applicant. We have perused the pleadings and heard Shri R.C. Joshi, Senior Standing Counsel Union of India.

R.C.J

